

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P. NO.570/2001
in
O.A. NO.370/1999

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This the 8th day of March, 2002.

HON'BLE SMT. LAKSHMI SWAMINATHAN, VICE-CHAIRMAN (J)

HON'BLE SHRI V.K.MAJOTRA, MEMBER (A)

Inder Sharma S/O Gyan Chand,
R/O B-3, Lovely Apartments,
Mayur Vihar Extn. Phase-I,
Delhi-110092.

... Applicant

(By Shri S.Y.Khan, Advocate)

-versus-

1. Shri Pawan Chopra,
Secretary, Ministry of
Information & Broadcasting,
Shastri Bhawan,
Dr. Rajendra Prasad Road,
New Delhi-110001.

2. Shri Anil Baijal,
Director General,
All India Radio &
Chief Executive Officer,
Prasar Bharati, Mandi House,
New Delhi-110001.

... Respondents

(By Shri A. K. Bhardwaj, Advocate)

O R D E R (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, VC(J) :

We note from the submissions made by both the learned counsel that after the Tribunal's order in OA-370/1999 has been passed on 22.9.2000, there has been a further order passed by the Hon'ble High Court in CWP No.6265/2001 dated 4.1.2002.

2. In the above facts and circumstances of the case, CP-570/2001 filed on 29.9.2001 is not tenable, in

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the light of the aforesaid order of the Hon'ble High Court dated 4.1.2002.

3.. CP is dismissed. Notices to the alleged contemners are discharged. File be consigned to record room.

V.K.Majotra

(V.K.Majotra)
Member(A)

Lakshmi Swaminathan

(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)

/as/